

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 104  
CP No. (IB)- 57/10/JPR/2023  
Under Section 10 of IBC, 2016

**In the matter of:**

Mayur Leather Products Ltd. ... Applicant

Versus

Canara Bank ...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Nitesh Srivastava, Adv.

For the Respondent : Karan Pratap Singh, Adv.

**ORDER**

Heard Mr. Nitesh Srivastava, Adv. appearing for the Petitioner. Mr. Karan Pratap Singh, Adv. appearing for the Respondent seeks final opportunity to file reply. Reply, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. No further opportunity will be given to file reply. List the matter on 28.08.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

July 10, 2024